## SDF [See Regulation 3(1)]

(In duplicate)

Shipping Bill No.

Date:

Declaration under Foreign Exchange Management Act, 1999:

I/We hereby declare that I/We am/are the \*SELLER/CONSIGNOR of the goods in respect of which this declaration is made and that the particulars given in the Shipping Bill No...... dated ...... dated the use of the and that (a) \* the value as contracted with the buyer is the same as the full export value declared in the above shipping bill (b) \* the full export value of the goods is not ascertainable at the time of export and that the value declared is that which I/We, having regard to the prevailing market conditions, expect to receive on the sale of goods in the overseas market.

I/We\* am/are OR am/are not in Caution List of the Reserve Bank of India.

Date: .....

(Signature of Exporter)

@ State appropriate date of delivery which must be the due date for payment or within six months from the date of shipment but for exports to warehouses established outside India with permission of the Reserve Bank, the date of delivery must be within fifteen months.

\* Strike out whichever is not applicable.

## FOR AUTHORISED DEALER'S USE

Uniform Code Number ..... \* Indicate( ) in the box applicable

Date of (i) negotiation..... (ii) receipt for collection..... (iii) Bill No.....

\*Type of Bill (i) DA (ii) DP (iii) Others (Specify) \*Types of shipment (i) Firm Sale Contract [ (ii) Consignment Basis [ Others [.......(Specify)

The SDF Form was included in the Statement sent to Reserve Bank with the R Return for the fortnight ending ......sent on .....

We certify and confirm that we have received the total amount of ..... as under being the proceeds of exports declared on this form. (Currency amount)

Date of receipt	Currency	Credit to Nostro Account in  (Country)		Debit to NR Rupee Account of a Bank in (Country)		Period of R Return with which the realisation has been reported to RBI
		In our name	in the name of**	Held with us	Held with**- 	
(1)	(2)	(3)	(4)	(5)	(6)	(7)
** 1				ised Dealer Bran		

Write the name of the concerned Indian Authorised Dealer Branch.

Any other manner of receipt(Specify).....

..... (Stamp & Signature of authorised dealer) Date ..... Address : .....

SPACE FOR USE BY RESERVE BANK OF INDIA